COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 171 OF 2016

Dated: 26th August, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Neyveli Lignite Corporation Ltd ...Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Ranjitha Ramachandran
Ms. Anushree bardhan

Counsel for the Respondent(s) : Mr. Alok Shankar
Mr. Tushar Jain
Mr. Apurv for R-1

Mr. S. K. Agarwal
With Ms. Shikha S. for R-2 to R-5

ORDER

The matter could not reach before the Bench.

As agreed by learned counsel for both the parties, list the matter for hearing on ***13.11.2019.***

(S.D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

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